

limit of Rs.25,000/- Till date the amount spent by the Corporation under the two schemes is given below :-

Name of the Scheme	Money spent (Rs. in lakhs)
1. Term loan	3307.35
2. Margin Money loan	468.26
Total	3775.61

(d) The National Minorities Development and Finance Corporation was established in September, 1994 only and the present emphasis is on the effective implementation of the existing schemes

[Translation]

#### Contract Labour System

1780. SHRI CHITRANSEN SINKU : Will the Minister of STEEL be pleased to state :-

(a) whether the permanent nature work is got done through contract labour system in the Undertakings being run by Steel Authority of India Limited in Singbhum district;

(b) if so, since when and the total number of such contract labourers, and

(c) the steps proposed to be taken by the Government to regularise such labourers?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) (a) to (c) The information is being collected and will be laid on the Table of the House

#### T.V. Studio, Madurai

1781. SHRI A G S RAM BABU : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :-

(a) whether the Government propose to set up a T.V. Studio and introduce Metro Channel at Madurai, Tamil Nadu.

(b) if so the details thereof and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C M IBRAHIM) (a) to (c) A TV Studio is envisaged to be set up at Madurai in Tamil Nadu subject to availability of adequate resources and approval of the scheme by the competent authority. The normal lead time for commissioning of a project of this nature is about 3-4 years after commencement of Civil works at site. There is no proposal, at present, to start Metro Channel (DD II) service of Doordarshan from Madurai. Further

extension of Metro service (DD II) to hitherto uncovered State/Union Territories including Tamil Nadu would depend upon availability of resources for the purpose and inter-se priorities.

#### Welfare Schemes in Rajasthan

1782. PROF RASA SINGH RAWAT : Will the Minister of WELFARE be pleased to state :-

(a) whether it is a fact that the amount for tribal area welfare fund (Tribal Sub-plan) has been drastically reduced;

(b) if so the reasons therefor;

(c) whether his ministry has received some welfare schemes from Rajasthan;

(d) if so, the details of such schemes and reaction of the Government thereto, and

(e) the steps being taken by the Union Government to promote the living conditions of destitute children by implementing welfare schemes in Rajasthan?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) (a) No, Sir

(b) Does not arise.

(c) No, Sir. However, under ongoing schemes proposals with the recommendation of the State Government are processed and funds are released

(d) Does not arise

(e) A Scheme for Welfare of Street Children is being implemented in Jaipur since 1994. A sum of Rs 9.26 lakh has been released in the last two years to two organisations in Jaipur

[English]

#### Contribution to E.P.F.

1783. SHRI SANAT KUMAR MANDAL : Will the Minister of LABOUR be pleased to state :-

(a) the names of companies/firms which have failed to remit their portion of contribution to the Employees Provident Fund amounting to Rs 10 lakhs and more during 1995-96 throughout the country as per information available with his Ministry, and

(b) if so, the penal action taken to bring these defaulters to book?

THE MINISTER OF LABOUR (SHRI M ARUNACHALAM) (a) A Statement is enclosed

(b) Necessary legal and penal action as provided under Section 7-A, 8-B, 8G, 14 and 14-B of the Employees' Provident Funds & Miscellaneous Provisions Act, 1952 and also under Section 406/409 of the IPC is already being taken against the defaulting establishments